

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4014 -JK (LD) of 2025

DATED:- 11 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/04/2025

Dated:- 11 - 04 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 4014 – JK (LD) of 2025 dated 11.04.2025.

S.No	Case No.	Case Title	OIC	Contact details of officer
1.	WPC/573/2022	Gulshan Kumar and ors Vs UT of J&K Th. Secretary Cooperative Deptt and Ors.	Mr. Devansh Sharma, Asstt. Registrar, Coop. Societies, Marh	devanshsharma47tbm@gmail.com 9419226714
2.	WP(C)/2511/2022	Amarjeet Singh And Another Vs UT of J&K th. Commissioner Secretary to Govt. Cooperative Deptt. And Ors.	Mr. Devansh Sharma, Asstt. Registrar, Coop. Societies, Marh	devanshsharma47tbm@gmail.com 9419226714
3.	CM(M)/98/2023	Capt. Raj Singh Bhadwal Vs Registrar Cooperative Societies UT of J&K And Ors.	Mr. Karan Gupta, Asstt. Registrar, Coop. Societies, R.S Pura	karangupta5912@gmail.com 7889597054
4.	SWP/2383/2015	Nedhi Abrol Vs. State Th. Cooperative Deptt. And Ors.	Ms. Simranjit Kour, Asstt. Registrar, (Hqr) Coop. Societies, Jammu	Simranjit.kour@icloud.com 8899981672
5.	T.A/5814/2021 SWP/1550/2011	Zaheen Akhter Vs D/O General Administration UT of J&K	Mr. Rohit Sharma, Asstt. Registrar, Coop. Societies, Poonch	8717013281
6.	CCP(S)/433/2024	Kamlinder Kumar Vs Purnima Mittal Special Secretary t Govt. Cooperative Deptt.	Mr. Kushal Sohal, Senior Auditor, O/o DAO Coop. Societies, Jammu	kushal.sohal8071@jk.gov.in 8860148071
7.	T.A/138/2025	Suresh Kumar Vs Cooperative Deptt	Mr. Kushal Sohal, Senior Auditor, O/o DAO Coop. Societies, Jammu	kushal.sohal8071@jk.gov.in 8860148071
8.	WP(C)/119/2024	Shabir Ahmed & Another Vs UT of J&K th. Commissioner Secretary Cooperative Deptt And Ors	Mr. Sheikh Adil Hussain, Asstt. Registrar, Coop. Societies, Thathri	Sheikhadil1304@gmail.com 9682180486
10.	WP(C)/1770/2024	Prem Singh And Another Vs UT of J&K th. Commissioner Secretary to Govt. Cooperative Dept. Civil Secretariat And Ors.	Mr. Ankush Kumar, Asstt. Registrar, Coop. Societies, Kathua (CAD)	9622196070

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